

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2386**  
ANSWERED ON- 09/08/2021

**PROJECTS ON NH-31 AND 2 IN BIHAR**

2386. SHRI SUSHIL KUMAR MODI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the project related to NH-31 Aunta-Simaria 4L/6L is pending in National Highway headquarters due to change of scope;
- (b) whether the physical progress of 6L Varanasi-Aurangabad Road at old NH-02 is just 60 per cent and the further work is on hold due to latency in taking decision by concillation committee of independent expert; and
- (c) if so, by when Government would resolve the pending cases of Aunta-Simaria and Varanasi-Aurangabad roads and start the works?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) In the Concession Agreement of 4/6 laning of Aunta-Simaria stretch of NH 31, initially there was a provision for construction of 2 ROB's. Subsequently, Railways demanded another new ROB resulting in increase in height and length of the approaches. This location falls in the vicinity of river Ganga, and remains waterlogged for a considerable period. Due to technical challenges involved in construction, it was found that the construction of viaduct against construction of RE wall is more viable option. Presently, Independent Engineer is examining the financial aspects for finalizing the Financial Implication arising due to Change of Scope.

In the 6 laning work of Varanasi-Aurangabad stretch, there was delay due to land acquisition, financial crunch of the concessionaire etc. The project work came to almost stand still after achieving 60% physical progress. The consequent claims/ disputes were referred to Conciliation Committee of Independent Expert (CCIE) for resolution. The disputes now stand resolved through CCIE. Moreover, almost all the land issues have also been resolved. The project work is targeted for completion in the Year 2023.

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